

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
DVS INFRASTRUCTURE PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	DVS INFRASTRUCTURE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	13/03/2006
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Companies Act, 1956 with Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U45201DL2006PTC147417
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered office: House No 117, Village Sadauljab, P.O. Mehrauli, New Delhi -110030
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	07 th September, 2022
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	06 th March, 2023
8.	NAME, ADDRESS, EMAIL ADDRESS AND THE REGISTRATION NUMBER OF THE INTERIM RESOLUTION PROFESSIONAL	Name: Sumit Sharma Regd No.: IBBI/IPA-001/IP-P022323 /2020-2021/13513 Address: C-3/69 A, Keshav Puram, North West, Delhi-110035 Email: sumit@vptp.in
9.	ADDRESS AND E-MAIL OF THE INTERIM RESOLUTION PROFESSIONAL, AS REGISTERED WITH THE BOARD	Address: C-3/69 A, Keshav Puram, North West, Delhi-110035 Email: sumit@vptp.in
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO. 9	Name: Sumit Sharma Regd No.: IBBI/IPA-001/IP-P022323 /2020-2021/13513 Address: Osrik Resolution Private Limited, 908, D-Mall, Netaji Subhash Place, Pitampura, Delhi - 110034 Email: cirp.dvsinfra@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	21 st September, 2022

12.	CLASSES OF CREDITORS, IF ANY, UNDER CLAUSE (B) OF SUBSECTION (6A) OF SECTION 21, ASCERTAIN BY THE INTERIM RESOLUTION PROFESSIONAL	NA
13.	NAME OF THE INSOLVENCY PROFESSIONALS IDENTIFIED TO ACT AS AUTHORIZED REPRESENTATIVE OF CREDITORS IN A CLASS (THREE NAMES OF EACH CLASS)	N A
14.	(A) RELEVANT FORMS AND (B) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(A) Relevant forms are available at https://ibbi.gov.in/downloadform.html (B) Service providers / Insolvency Professionals (IPs) are available at https://ibbi.gov.in/ips-register/view-ip/1

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi (NCLT) had ordered the commencement of the corporate insolvency resolution process against the **DVS INFRASTRUCTURE PRIVATE LIMITED** on **07.09.2022** and appointed **Sumit Sharma** as an **Interim Resolution Professional (IRP)**

The creditors of **DVS INFRASTRUCTURE PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims on or before **21.09.2022** to the interim resolution professional at the address mentioned against item 10 above.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



SUMIT SHARMA

Interim Resolution Professional

IBBI/PA-001/IP-P022323 /2020-2021/13513

AFA No. AA1/13513/02/170423/104072 valid till 17-Apr-23

Date: 09th September, 2022

Place: New Delhi